



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,28th August 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.]**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
8	Bail Appln./1633/2020 FIXED	RAFIK UDDIN AHMED Versus UNION OF INDIA	MR Z ALAM MR U SARMA MR P BARGOHAIN	SC, NCB
9	Bail Appln./1673/2020 (PDF COPY)	SAHIDUL ALI Versus THE STATE OF ASSAM	MD R ALI MS. D DUTTA	PP, ASSAM
10	Bail Appln./1701/2020 (PDF COPY)	NUR HUSSAIN LASSKAR @ HILAL Versus THE STATE OF ASSAM	MR R DHAR MRS. R RONGMEI	PP, ASSAM
11	Bail Appln./1703/2020 (PDF COPY)	ABDUL MANNAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
<u>MOTION</u>				
12	AB/2091/2020 (PDF COPY)	DR. PRASANTA BURAGOHAIN AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY	PP, ASSAM
13	AB/2104/2020 (PDF COPY)	HOYBAR RAHMAN Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
14	AB/2149/2020 (PDF COPY)	ABDUS SALAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
15	AB/2168/2020 (PDF COPY)	ALTAF HUSSAIN BORBHUIYA @ ALTAF HUSSAIN BONG AND 20 ORS. Versus THE STATE OF ASSAM	S R A NASER S R A NASER MS P K DARJEE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
9	Bail Appln./1619/2020	KOUSHIK KUMAR NATH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
MOTION				
10	AB/2169/2020 (PDF COPY)	SAJID HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY, MR. R. ISLAM MR D DAS	PP, ASSAM
ORDERS				
11	WP(C)/9049/2019 (BY SLIP)	DIGANTA KR. GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. D SAIKIA MR. S BORA SC, GDD SC, GMC
	WITH I.A.(Civil)/527/2020 in WP(C)/9049/2019	DIGANTA KR. GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR H BURAGOHAIN	SC, GMC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 4 i.e. ORIGINAL COURT NO. 8.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OTHER MATTERS				
7	WP(C)/5473/2019 CAVT. NO.0682/2019 (ORDERS)	TOMIR UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR H K NATH MR. S BORTHAKUR MR. K MOHAMMED	SC, PNRD GA, ASSAM MR. M NATH MR. P P DUTTA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 28/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
13	Bail Appln./1506/2020 FIXED	MOSTAFIJUR RAHMAN @ MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
WITH				
14	Bail Appln./1634/2020	AZED AKRAM @ AJED AKRAM Versus THE STATE OF ASSAM	MR. A MANNAF MD. K ALI	PP, ASSAM
15	Bail Appln./1580/2020 FIXED	MRINMAY KUMAR DAWKA Versus THE STATE OF ASSAM	MR D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
BAIL HEARING				
16	AB/1827/2020 FIXED	SHURPAN KHAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A HUSSAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
9	Bail Appln./1595/2020 FIXED	RIAZ ALI AND ANR Versus THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
10	Bail Appln./1597/2020 FIXED	SURAJIT BISWAS AND ANR Versus THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM
11	Bail Appln./1629/2020 FIXED	DILDAR ALI SK. Versus THE STATE OF ASSAM	MR. K BORUAH MR. K ROY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
12	WP(C)/3214/2020 FIXED	M/S. DRA-TKEE (JV) Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	SC, PWD

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1337/2020 FIXED	PRAKASH FULCHANDRA CHABRA @ PRAKASH CHABRA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) (D)	MR J PAYENG	SC, CBI
BAIL HEARING				
2	AB/1274/2020 FIXED	REHAN LARI Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
3	AB/1347/2020 FIXED	JAGADISH OJA Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
4	AB/1410/2020 FIXED	BIJU DEY Versus STATE OF ASSAM	MR A UPADHYAY MR. P UPADHYAY	PP, ASSAM
5	WITH AB/1419/2020	BIJU DEY Versus STATE OF ASSAM	MR A UPADHYAY MR. P UPADHYAY	PP, ASSAM
6	AB/1876/2020 FIXED	MUKUT CH. MAZUMDAR Versus THE STATE OF ASSAM	MR I AHMED MR. C CHOWDHURY MD M RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.**

**ITEM NO. 12 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
10	WP(C)/3184/2020	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM
<u>OTHER MATTERS</u>				
11	FAO/27/2020 (ADMISSION)	ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS Versus M/S J.A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	
	WITH I.A.(Civil)/1346/2020 in FAO/27/2020	ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS Versus M/S J.A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	
12	Cont.Cas(C)/256/2020 (ORDERS)	SANJAY BODO Versus JAYANTA KUMAR GOSWAMI AND ANR.	MR B D DAS MR H K SARMA MR. D THAOSEN	
13	I.A.(Civil)/1334/2020 (ORDERS) in CRP/5875/2020	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	
	WITH CRP/5875/2020 (Filing Number)	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS E		

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
6	Bail Appln./1581/2020 FIXED	MASIR ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
7	Bail Appln./1552/2020 FIXED	SARPAT ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.11 i.e. ORIGINAL COURT NO. 15.**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1591/2020 FIXED	ST. ROMER KOM Versus THE UNION OF INDIA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA	SC, NCB
BAIL HEARING				
2	AB/1356/2020 FIXED	SITARAM AGARWAL Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P	MR. P N GOSWAMI SC, EXCISE DEPTT.
3	AB/1394/2020 WITH B.A. 1183/20(D/O), FIXED	AINUDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM	MR. S BHUYAN MR. S BHUYAN MS. B DAS	PP, ASSAM
4	AB/1444/2020 FIXED	ANOWAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR J H LASKAR	PP, ASSAM
5	AB/1846/2020 (PERSONAL APPEARANCE), FIXED	MD. MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK MR S AHMED	PP, ASSAM
6	WITH AB/2011/2020	SUKUR ALI Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR S AHMED	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 12 i.e. ORIGINAL COURT NO. 16.**

**ITEM NOS. 9 AND 10 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
9	WP(C)/2806/2020	RSVCPL AKG JV. Versus UNION OF INDIA AND 4 ORS	MR N DUTTA MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	MS U DAS MR. M S SHARMA (R4) MR G GOSWAMI MR G J SHARMA SC, NF RLY
10	WP(C)/3100/2020	DHARMENDRA KUMAR Versus UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	ASSTT.S.G.I.
11	WP(C)/3238/2020	MWIKHWM OWARY Versus THE UNION OF INDIA AND 2 ORS.	MR B D DAS MR. F A HASSAN MR. P S BISWAS	MR H GUPTA ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 13 i.e. ORIGINAL COURT NO. 18.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
9	AB/1467/2020 FIXED	NURJAHAN BEGUM Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
10	AB/1499/2020 FIXED	GOLAM NABI SABBIR UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MD J ALOM MR J RAHMAN	PP, ASSAM
11	AB/1564/2020 FIXED	KAMAL DEKA AND ANR. Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
12	AB/1579/2020	NANDA PRASAD SARMA @ NANDA SARMA AND 9 ORS. Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
13	AB/1905/2020 FIXED	BIKRAM NATH Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
14	AB/1916/2020 FIXED	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS MS. D TALUKDAR	PP, ASSAM
15	AB/1931/2020 FIXED	RAJIB BORAH Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	MR M J DEURI PP, ASSAM
16	AB/1933/2020 FIXED	SUSHANTA ROY Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,28th August 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 14 i.e. ORIGINAL COURT NO. 19.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
9	AB/1880/2020 FIXED, BY SLIP	MAZIBUR RAHMAN @ MAZIBOR ALI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S I BORA	PP, ASSAM
10	AB/1948/2020 FIXED	NAGESWAR CHOWDHURY Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	PP, ASSAM
11	AB/1962/2020 FIXED	HILLOL TALUKDAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. M HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 20.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
14	Bail Appln./1628/2020 FIXED (CONNECTED WITH ITEM NO.12 IN THE DAILY CAUSELIST DATED 28/08/2020, LISTED BEFORE THIS BENCH.)	SANDEEP DUTTA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
MOTION				
15	Crl.Pet./366/2020 FIXED	RUNU RANI DAS Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR MR. A AHMED	PP, ASSAM
BAIL HEARING				
16	AB/2046/2020 FIXED	ASAD ALI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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